

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 13427/2024

STATE INFORMATION COMMISSION, U.P. & ORS.

Appellant(s)

VERSUS

SHIVENDRA PATI TRIPATHI

Respondent(s)

IA No. 97416/2024 - EXEMPTION FROM FILING O.T.

Date : 31-07-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Mr. Suryaansh Kishan Razdan, Adv.

For Respondent(s) :

Mr. Rajesh Kumar Arguing Counsel, Adv.
Mr. Shesh Mani Pandey, Adv.
Mr. Pinku Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Let the matter be processed for listing before the Hon'ble
Court, as per rules.

MASHROOR ALAM KHAN
Registrar

pm